	4	ω			2		1	I			No.	SI.		П
	IDBI Bank	DBS Bank India Limited	Guarantee case	Central Bank - Corporate	Central Bank of India	Canara Bank - Corporate Guarantee case	Canara Bank					Name of Creditor		2
	case									receipt	Date of	Details o		ame of the co
17,27,99,70,344	3,25,54,18,613	3,19,31,35,063		70,83,167	4,39,26,94,008	70,63,24,758	5,72,53,14,735				Amount claimed	Details of claim received		Name of the corporate debtor: ASR ENGINEERING AND PROJECTS LIMITED; Date of commencement
17,19,51,57,178	3,17,76,88,613	3,19,31,35,063		<u></u>	4,39,26,94,008	70,63,24,758	5,72,53,14,735			admitted	Amount of claim		List of secured finan	ENGINEERING AND P
	secured	secured		secured	secured	secured	secured				Nature of claim	Details o	List of secured financial creditors belonging to any class of creditors (Amount in ₹)	ROJECTS LIMITED; [
	0	0		0	0	0	0	interest	security	covered by	Amount	Details of claim admitted	ng to any cla	ate of comr
	0	0		0	0	0	0		security guarantee	covered by covered by related	Amount	tted	ass of credito	nencement .
	No	No		N <sub>O</sub>	No	No	N <sub>o</sub>		party?	related	Whether		ors (Amount	of CIRP:24.09
100.00	18.48	18.57			25.55		37.40						in₹)	9.2024; List c
70,83,166	0	0		70,83,166	0	0	0			claim	contingent	Amount of		nt of CIRP:24.09.2024; List of creditors as on: 25.08.2025
	0	0		0	0	0	0	off	may be set-	dues, that	any Mutual	Amount of		on: 25.08.2025
7,77,30,000	7,77,30,000			1						admitted	claim not	Amount of		
	0	0		0	0	0	0	5	verificatio	under	claim	Amount of Remarks,		
	0	0		0	0	0	0				if any	Remarks,		

